

Date	Office Note	Order of the Tribunal
		cal. 05/04
	13/12/04 Hon. Mr. Justice S. R. Singh, V.C. Hon. Mrs. Roli Srivastava, A.M. None appears for the applicant. Sri Radhey Sheyam, holding brief of Sri B. N. Singh, learned counsel for respondents. Counsel for respondents states that the orders passed by the Tribunal have been complied with. Letter No. 14011/06/ 2004-AVU, Govt. of India, Ministry of Environment and Forest, Paryavaran Bhavan, CGO complex, Lodi Road, New Delhi, dated 17.11.04 annexed as Annexure-I to the Civil Misc. urgency Appn. 5129/04 indicates that the Secretary, Environment and Forest is out of station till 29.11.04. Subsequently, a compliance order dated 29.10.04 was filed as Annexure SCA-I whereby the President in exercise of powers conferred on him find no justification in appeal preferred by the applicant. He was accordingly pleased to confirm the imposition of penalty of stoppage of three increments with cumulative effect in the public interest. The contempt application in the circumstances has been rendered infructuous. The applicant if still aggrieved may approach the appropriate forum for his grievances, if any. 18 A.M.	18 V.C.